**COURT-I**

**Before the Appellate Tribunal for Electricity**
(Appellate Jurisdiction)

**IA-321 of 2014 in**
**Appeal No. 205 of 2014**

**Dated : 28th August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Hisar Industries Association .... Appellant(s)**
**Versus**
**Haryana Electricity Regulatory Commission**
**& Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur**
**Ms. Pallavi Mohan**

**Counsel for the Respondent(s) : Mr. Varun Pathak**
**Mr. Samir Malik for R.2**

## ORDER

Post the matter for hearing on ***15.09.2014*** along with Appeal No. 204 of 2014.

**(Rakesh Nath)**
**Technical Member**

**(Justice M. Karpaga Vinayagam)**
**Chairperson**

Ts/js